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State/Union Territory	1967- 68	1968- 69	1969- 70
5. Haryana .	699	621	778
Himachal			
Pradesh ,	528	550	563
7. Jammu &			
Kashmir .	511	513	N.A.
8. Kerala ,	528	526	N.A.
9. Madhya			
Pradesh .	504	481	534
10. Maharashtra	676	700	752
11. Manipur .	493	561	498
12. Mysore .	464	500	515
13. Orissa ,	325	N.A.	Ņ.A.
14. Punjab .	818	881	945
15. Rajasthan	492	428	480
16. Tamil Nadu	526	557	601
Tripura .	459	N.A.	N.A.
18. Uttar			
Pradesh	506	476	515
19. West Bengal	501	493	511
20. Delhi .	1168	1255	1348
ALL INDIA .	561	555	589

SOURCE: Central Statistical Organisation.

N.B.—(1) The estimates of per capita State income are made by the respective State Statistical Bureaus. Owing to differences in concepts, methodology and source materials used estimates are not strictly comparable among the States. The All India estimates are those prepared independently by C.S.O.

(2) N.A. =Not available.

IRRIGATION SCHEME OF PUNJAB AND HARVANA

- 697. SHRI MOHAMMED USMAN ARIF: Will the Minister of PLANNING be pleased to state:
- (a) whether Government propose to sanction all the irrigation schemes formulated by Punjab and Haryana during the Fifth Five Year Plan; and
- (b) if so, whether Government propose to take similar decisions on the schemes formulated by the Rajasthan and Madhya Pradesh Government?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) The proposals from the States for the Fifth Plan are yet to be received and the programme for the Irrigation Sector in the different States for the Fifth Plan is yet to be finalised. The inclusion of specific schemes formulated by the States during the Fifth Plan will be --considered subject to the schemes being technically feasible and economically viable and keeping in view the availability of resources. RAW MATERIAL FOR SMALL SCALE UNITS

698. SHRI THILLAI VILLALAN:

SHRI S. SIVAPRAKASAM:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether any change has been brought about in the policy for the issue of import licenses for raw materials for small scale units in the priority and non-priority sectors; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI): (a) and (b) Some of the important changes in the policy for issue of import lincences for raw materials to small scale units for 1973-74 are:—

- (i) Pending assessment of capacity, new units in priority industries will get import licences for raw materials, components and spares on the basis of 100% of the value of the machinery installed in the case of chemicals, drugs and medicines and pesticides formulations, 70 % in the case of electronic components, electronic and electro-medical instruments and 40% (instead of 30%) in the case of other priority industries. These percentage will be subject to the maximum of Rs. 1 lakh (instead of Rs. 75,000) per anrfum.
- (ii) New Units engaged in non-priority industries will get import licences for raw materials, components and spares on the basis of 40 % (instead of 30%) of the value of machinery installed subject to maximum of Rs. 1 lakh (instead of Rs. 75,000/-) per annum.